

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-128
IB-14(ND)/2021

IN THE MATTER OF:

Alpha Healthsciences Pvt Ltd Through Sougat Sinha liquidator

...PETITIONER

SECTION

U/s IBC-59

Order delivered on 09.07.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.08.2021.


(Madhu Narula)
Court Officer